							Annexure-4						
			Name of the	e Corporate Debtor: R	Ramakrishna	Housing Pvt. Ltd.	.; Date of Commenc	ement of CIRP: 16	.09.2025;	List of Creditors as on:	07.10.2025		
				List of unse	ecured financ	ial creditors (othe	r than financial cree	ditors belonging to	any class	of creditors)			
SI No.	. Name of Creditor	Date of Claim received		Details of Claims Admitted					Amount of	Amount of any mutual	Amount of claim not	Amount of Claim	
		Date of receipt	t Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	dues, that may be set off		under Verification	Remarks, if any
	TOTAL		2,626,057.10	2,090,445.00				0.0296%			535,612.10		

